

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 74 of 2015 & 102 of 2015**

**Dated: 13<sup>th</sup> October, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**A.No. 74 of 2015**

**In the matter of:-**

**Meghalaya Power Distribution Corporation Ltd. ....Appellant(s)  
Versus  
Meghalaya State Electricity Regulatory Commission & Ors.  
.... Respondent(s)**

Counsel for the Appellant (s) : Ms. Sakie Jakharia

Counsel for the Respondent (s) : Ms. Swapna Seshadri  
Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghuvanshi for R-1

**A.No. 102 of 2015**

**In the matter of:-**

**Byrnihat Industries Association ....Appellant(s)  
Versus  
Meghalaya State Electricity Regulatory Commission & Ors.  
.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Ishan Mukherjee &  
Ms. Akshi Seem

Counsel for the Respondent (s) : Ms. Sakie Jakharia for R-2  
Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghuvanshi for R-1

**ORDER**

Appeal Nos. 74 of 2015 and 102 of 2015 are cross Appeals having emanated out of the common order.

Rejoinder on behalf of the appellant has been filed today in Appeal No. 74 of 2015. Regarding Appeal No. 102 of 2015 it has been submitted on behalf of the appellant that no rejoinder is proposed to be filed. Hence, the pleadings are complete.

Post this batch of Appeals for hearing on **3<sup>rd</sup> December, 2015.**

**(I.J. Kapoor)**  
**Technical Member**  
rkt/vg

**(Justice Surendra Kumar)**  
**Judicial Member**